THE HIGH COURT OF MEGHALAYA
AT SHILLONG
N O T I F I C A T I O N

Dated, Shillong the 3rd November, 2026

No. HCM. II/III/2021/Pt-II/Estt/393: Hon'ble the Chief Justice is pleased to nominate the Joint Registrar (Listing) as the Nodal Officer for FASTER (Fast and Secured Transmission of Electronic Records), High Court of Meghalaya, for the purpose of facilitating the timely receipt, processing, transmission, monitoring and ensuring compliance with orders passed by the Hon'ble Supreme Court of India and transmitted through the FASTER system to this High Court and the concerned District Courts.

The Nodal Officer of the High Court shall coordinate with the registry of the Hon'ble Supreme Court of India and shall ensure the compliance of the orders sent to the High Court and to the concerned District Court through the secured jcn email domain created by NIC.

The Nodal Officer shall also ensure that the orders received through the FASTER system are duly communicated to the concerned authorities and that necessary follow-up action is undertaken to facilitate timely compliance with the directions contained therein.

REGISTRAR GENERAL

Memo No. HCM. II/III/2021/Pt-II/Estt/ **Dated ___ November, 2026**

Copy to:-

i. Registrar cum PPS to Hon'ble Chief Justice for favour of her Ladyship's kind information.
ii. P.S to Hon'ble Mr Justice H S Thangkhiew, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
iii. P.S to Hon'ble Mr Justice W Diengdoh, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
iv. P.S to Hon'ble Mr Justice B Bhattacharjee, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
v. Member Secretary, Meghalaya State Legal Services Authority

vi. All District & Sessions Judge

vii. Registrar (Admin), High Court of Meghalaya

viii. Nodal Officer, FASTER Cell, Supreme Court of India (faster.cell@sci.nic.in) for information and necessary updation of records.

ix. Secretary, High Court Legal Services Committee & High Court Mediation Committee

x. Secretary, DLSA of all Districts

xi. Assistant Registrar (Establishment), High Court of Meghalaya

xii. System Analyst, High Court of Meghalaya for uploading the same in the Official Website of the Registry.

xiii. Office Copy

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